

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

28

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No.4458/9/HDB/2017
NAME OF THE COMPANY	Madhocon Projects Ltd
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Madhocon Projects Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.M.Rao.	Advisor	amradowyer@ fahco.co.in	
		9246505771	

Heard Mr.A.M.Rao, learned counsel for the Respondent, None appears for the Petitioner/Operational Creditor.

Objections raised by the Registry are still not complied with. Post the case on 15.01.2018.



Member (Technical)



Member (Judicial)